

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

6

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/60/(IB)/2018
NAME OF THE PETITIONER(S) : ALFA GLOBAL
NAME OF THE RESPONDENT(S) : EASTERN CHROME TANNING CORPORATION
PRIVATE LIMITED
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Aditya Mukherjee
Aditya Mukherjee

2) BARANIDHARAN. U
Baranidharan

RESPONDENT
FOR PETITIONER

For Petitioner / operation
Credit

ORDER

Counsels representing both the parties are present and filed a joint memo stating that they are intending to settle the matter. In this regard, they have requested Mr R Yashod Vardhan, Senior Advocate, to act as a Mediator for the purpose of settling the matter. Both the counsels prayed for time to make submissions regarding the outcome of the settlement. Time is enlarged at their request. Put up on 23.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc